

IN THE NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH (COURT- I) CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING  
HELD ON **13.09.2023** THROUGH VIDEO CONFERENCING

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PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)  
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

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APPLICATION NUMBER : CP(CAA)/93(CHE)/2022  
PETITION NUMBER : CA(CAA)/19/CHE/2022  
NAME OF THE PETITIONER(S) : Lakshmi Machine Works Ltd  
NAME OF THE RESPONDENTS : LMW Aerospace Industries Ltd  
UNDER SECTION : Sec 230-232 of CA, 2013

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**ORDER**

Petitioner is represented by Ld. Counsel Mr. Pawan Jhabakh.  
Ld. Counsel Mr. Raj Jhabakh is present for Income Tax department.

Ld. Counsel for Applicant submits that an application has been  
filed in the form of F-A as to the withdrawal which is yet to be listed.

List this Petition on **11.10.2023** for hearing.



[VENKATARAMAN SUBRAMANIAM]  
MEMBER (TECHNICAL)



[SANJIV JAIN]  
MEMBER (JUDICIAL)

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